

Subject: Notice calling for claims, suggestions, views, comments etc from stakeholders within a period of 30 days on the draft notification related to Restrictions relating to conditions for sale.

FORMAT FOR SENDING THE COMMENTS AND SUGGESTIONS

| Sr. No. | Name and Address of the organisation/person, contact number and E-mail | Relevant section in the draft notification on which comments are being provided | Comments/suggestion | Rationale | Remarks |
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Date:

Place:

Name and signature